

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/240(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

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|------------------|---|
| IN THE MATTER OF | REGISTRAR OF COMPANIES WEST BENGAL VS NALANDA VANIJYA PVT LTD |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance (via video conferencing/physically)

Mr. S.K Tiwari, Adv.] For the Petitioner

Mr. Jayesh Kumar Choradia, Adv.]

Ms. Neha Somani, Pr.CS] For the Respondent.

ORDER

1. Ld. Counsel for the petitioner present. Ld. Authorised Representative Ms. Neha Somani on behalf of respondent present.
2. Pleadings are complete.
3. List this matter for arguments on **05.04.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**